

- (b) if so, the reasons therefor;
- (c) the criteria to be applied for selecting any district to become eligible for MGNREGS;
- (d) whether the selection process has already been completed; and
- (e) the names of districts in Andhra Pradesh which would be ineligible for MGNREGS for the year 2012-13?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH) : (a) No Sir. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven scheme, backed by legislation and is applicable in all notified rural areas of the country. State Governments are obliged to provide up to 100 days of guaranteed wage employment in a financial year to every rural household for doing unskilled manual work, if demanded, at any time of the year, as mandated in the Act. Restricting work under MGNREGA in any notified area will not be consistent with the spirit of the flagship legislation.

(b) to (e) Does not arise.

Plantation of trees

*473. SHRI MANGALA KISAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the details of the amount spent for plantation of trees and the numbers of trees planted during the last three years in the country, year-wise, State-wise and district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): The planting of trees is done by State Government through various Central Sector Schemes, Centrally Sponsored Schemes and State Schemes and by people on their private lands. The Ministry of Environment and Forests is implementing a major afforestation Scheme namely "National Afforestation Programme (NAP)", a Centrally Sponsored Scheme for regeneration of degraded forests and adjoining areas in the country. The details of funds released for afforestation/tree planting under the NAP Scheme during the last three years (2008-09 to 2010-11) are given in Statement-I (See below).

The Ministry of Statistics and Programme Implementation monitors physical achievement of trees planted on public and forest lands under Twenty Point Programme. The State-wise number of trees planted on public and forest land for the last three years (2008-09 to 2010-11) is given in statement-II.

Statement-I

Details of State-wise funds released for afforestation/tree planting during last three years (2008-09 to 2010-11) under National Afforestation Programme (NAP) Scheme

(Rs. in crore)

Sl.No.	State	Amount Released		
		2008-09	2009-10	2010-11
1	2	3	4	5
1	Andhra Pradesh	11.54	11.03	10.48
2	Chhattisgarh	25.66	25.12	33.25
3	Gujarat	25.75	24.44	29.43
4	Haryana	20.14	20.57	24.20
5	Himachal Pradesh	6.72	3.59	3.45
6	J & K	8.47	9.81	3.99
7	Karnataka	15.46	11.95	8.12
8	Madhya Pradesh	22.55	22.53	30.39
9	Maharashtra	21.87	20.53	16.17
10	Orissa	21.63	8.82	11.19
11	Punjab	3.30	3.01	0.00
12	Rajasthan	7.32	10.67	4.94
13	Tamil Nadu	8.86	7.98	7.21
14	Uttar Pradesh	30.80	30.20	21.33
15	Uttarakhand	9.24	7.00	4.47
16	Jharkhand	26.32	21.06	8.73
17	Bihar	6.48	7.74	5.48

1	2	3	4	5
18	Kerala	9.45	4.02	7.54
19	West Bengal	9.06	3.11	4.12
20	Arunachal Pradesh	3.25	2.37	5.52
21	Assam	9.78	14.48	6.08
22	Mahipur	9.51	5.93	10.37
23	Nagaland	6.64	10.67	10.11
24	Sikkim	6.63	8.86	11.99
25	Tripura	0.89	3.20	10.43
26	Mizoram	13.61	17.27	12.21
27	Meghalaya	4.69	2.21	8.79
TOTAL		345.62	318.17	309.99

Statement-II

The State-wise number for trees planted on public and forest land during last three years

Sl.No.	Name of State/UT	Number of trees planted on public and forest lands in lakh		
		2008-09	2009-10	2010-11
1	2	3	4	5
1	Andhra Pradesh	3197.54	1568.00	2503.00
2	Arunachal Pradesh	78.68	51.79	1.22
3	Assam	40.00	75.00	90.00
4	Bihar	147.85	138.88	100.00
5	Chhattisgarh	491.75	337.39	674.55
6	Goa	9.60	6.74	6.97
7	Gujarat	899.07	1784.58	2221.93
8	Haryana	287.62	352.43	512.00

1	2	3	4	5
9	Himachal Pradesh	136.00	131.07	160.61
10	Jammu and Kashmir	124.91	76.52	74.84
11	Jharkhand	238.72	271.80	248.13
12	Karnataka	619.97	636.84	827.89
13	Kerala	55.77	118.74	91.84
14	Madhya Pradesh	950.00	706.41	1096.41
15	Maharashtra	1227.11	1271.45	1381.57
16	Manipur	95.06	163.88	74.14
17	Meghalaya	18.99	14.12	23.78
18	Mizoram	17.63	12.05	27.90
19	Nagaland	10.00	-	-
20	Orissa	446.29	492.44	1244.44
21	Punjab	47.86	71.23	134.86
22	Rajasthan	239.66	468.83	252.64
23	Sikkim	23.05	84.61	21.94
24	Tamil Nadu	512.03	217.53	300.08
25	Tripura	130.22	116.83	98.00
26	Uttarakhand	818.25	261.54	161.33
27	Uttar Pradesh	771.65	913.2	766.86
28	West Bengal	298.15	240.69	287.27
29	A & N Islands	9.16	7.64	7.26
30	Chandigarh	2.27	1.25	1.94
31	D & N Haveli	4.08	4.21	3.96

1	2	3	4	5
32	Daman & Diu	0.56	0.55	0.10
33	Delhi	11.33	13.58	12.30
34	Lakshadweep	0.13	0.13	0.22
35	Puducherry	1.55	1.51	0.61
TOTAL		11962.51	10613.46	13410.60

Source: Ministry of Statistics and Programme Implementation's Twenty Point Programme - 2006

Overseas capital investment by Indians

†*474. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Indian capital investors are investing their capital in the world market;

(b) if so, the amount of capital invested by Indians outside the country in the first three months of 2009-10, 2010-11 and 2011-12; and

(c) the amount of capital invested, country-wise and industry-wise?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) Yes, Sir. The Indian companies (incorporated under the Companies Act, 1956), Trusts, Registered Partnership Firms and Proprietary Concerns are allowed to make investments abroad. Indian resident individuals are also allowed to make investments abroad under the Liberalized Remittance Scheme.

Investments made by Indian companies, Trusts, Registered Partnership Firms and Proprietary Concerns towards equity and loan to the Joint Ventures/Wholly Owned Subsidiaries abroad during the first three months of 2009-10, 2010-11 and 2011-12 are given below :

(Amount in US \$ Million)

Year	Equity	Loan	Total
2009-10 (April, 2009- June, 2009)	2,286	732	3,018
2010-11 (April, 2010- June, 2010)	1,600	1,260	2,860
2011-12 (April, 2011 - June, 2011)	1,421	4,133	5,554

†Original notice of the question was received in Hindi.